

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR
OA 605/2001 DATE OF ORDER : 23.12.2002

Rodu aged about 55 years son of Shri Bhagirath, resident of Deoli, Tehsil Tok Khurd, District: Dewas (MP). Presently working in Railways at Bharatpur.

....Applicant.

VERSUS

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Divisional Office, Western Railway, Kota.
3. Deputy Chief Engineer (C) JP Construction Office at Kota Junction, Kota.
4. Sr. Section engineer (C), Western Railway, Bharatpur.

....Respondents.

None present for either side.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

It is seen from record that none has appeared on behalf of the applicant on 10.7.2002, 18.7.2002 & 21.10.2002. Today also, none has appeared on behalf of the applicant. It appears that applicant has lost his interest in prosecuting the OA. The OA is, therefore, dismissed in default.


(M.L. CHAUHAN)

MEMBER (J)


(H.O. GUPTA)

MEMBER (A)

AHQ